
Sunny @ Vijay And Others Vs State Of M.P.

Miscellaneous Criminal Case No.45202, 41708 Of 2021

Court: Madhya Pradesh High Court (Indore Bench)

Date of Decision: Sept. 14, 2021

Acts Referred:

Code Of Criminal Procedure, 1973 " Section 439#Madhya Pradesh Excise Act, 1915 "
Section 34(1), 34(2), 59A

Hon'ble Judges: Sujoy Paul, J

Bench: Single Bench

Advocate: Dharmendra Yadav, Mukesh Sharma

Final Decision: Dismissed

Judgement